Annexure 3

Name of the Corporate Debtor: Unicare Pharma Limited Date of Commencement of Liquidation: 13-03-2019 List of Stakeholders as on May 20, 2021

List of Operational Creditors (Workers)

| S No | Name of | Name of | Identification | Details of Cla | aim received | Details of claim admitted | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, |
|------|-----------------|---------|----------------|-----------------|----------------|---------------------------|--|-----------|-----------------|------------|-----------------|-----------|--------------|----------|
| | Authorised | Workman | No | | | | | | | contingent | mutual dues, | claim | claim under | any |
| | Representative, | | | | | | | | | claim | that may be set | rejected | verification | |
| | if any | | | | | | | | | | off | | | |
| | | | | Date of Receipt | Amount claimed | Total Amount | Amount of claim for the period of twenty-four months | Nature of | % of share in | | | | | |
| | | | | | | of claim | preceding the liquidation commencement date | claim | total Amount of | | | | | |
| | | | | | | admitted | | | claims admitted | | | | | |
| | | | | | | | | | | | | | | |
| 1 | NA | NA | NA | NA | 0 | 0 | 0 | NA | 0 | 0 | 0 | 0 | 0 | No clai |
| | | | | | | | | | | | | | | submitt |